

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:1300  
ANSWERED ON:12.12.2013  
DRINKING WATER  
Singh Shri Ratan;Vasava Shri Mansukhbhai D.

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether the Union Government forwards the representation received from the public representatives with regard to the supply of potable water to the State Governments;
- (b) if so, whether any report is sought from the State Governments pertaining to those representations; and
- (c) if so, the details thereof and the procedure followed by the Union Government in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER AND SANITATION  
(SHRI BHARATSINH SOLANKI)

(a): Yes, Madam.

(b) and (c): The proposals received from public representatives for installation of hand pumps/ rural water supply schemes in habitations are given top priority. These proposals are sent to the concerned State Governments as the States have been delegated powers to plan, approve and implement the projects. As per provisions contained in para 15.3 of the National Rural Drinking Water Programme (NRDWP) guidelines, the proposals received from Members of Parliament for installation of handpumps/ rural drinking water supply schemes in habitations within their constituencies are given top priority. Such proposals received from Members of Parliament are forwarded to the State Rural Water Supply Department for inclusion in the State shelf of projects.

Members of Parliament are also informed regarding the same by the Ministry.